

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2013
&
Appeal No. 21of 2014 & IA-28 of 2014

Dated : 15th December, 2014

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No.258 of 2013

India Wind Power Association **...Appellant(s)**

Versus

Gujarat Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Mandakini Ghosh for
R-3 to 6, 12 to 14
Ms. Suparna Srivastava
Ms. Nishtha Sikroria for R-1

Appeal No. 21 of 2014 &
I.A. No. 28 of 2014

In the matter of:

Indian Wind Energy Association & Ors. **....Appellant(s)**

Versus

Gujarat Electricity Reg. Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Mandakini Ghosh for
R-3 to 9 & 14

Ms. Suparna Srivastava
Ms. Nishtha Sikroria for R-1

ORDER

We have heard the learned counsel for parties.

Post these matters for further hearing on **16.12.2014.**

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/pr